(b) what steps Government are taking to check thefts of national treasures of historical importance?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र): (क) चोरी को 303 घटनाओं में 812 मूर्तियां चुराई हुई बताई गयी हैं, जिनमें से अभी तक 114 बरामद की जा चुकी हैं। इन में से चौदह मूर्तियां केन्द्र ढारा संरक्षित स्मारकों से चोरो को चार घटनाओं में चुराई गयीं। जिन में से दो बरामद की जा चुकी हैं।

(ख) पुरावशेष तथा बहुमूल्य कलाकृति अधिनियम, 1972 के लागू करने के अतिरिक्त पुरातत्व सर्वेकण ने (i) केन्द्र द्वारा संरक्षित स्मारकों में स्मारक परिचारकों की संख्या में काफी बृद्धि कर दी है, (ii) महत्वपूर्ण स्मारको और स्थलों पर पुलिसरक्षकों को नियुक्त किया गया है. और (iii) राज्य सरकारों से पर्याप्त निवारक उपाय करने भौर चोरी की घटनाओं की जांच पड़ताल के प्रवध को दृढ़ करने की प्रार्थना की है।

MINISTER **EDUCA** t[THE OF SOCIAL WELFARE TION, AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) 812 idols have been reported to be stolen in 303 cases of thefts of which 114 have so far been recovered. Of these, fourteen objects have been stolen from Centrally pro tected monuments involving four cas es of thefts and two have been recov ered,

(b) Besides enforcing the Antiquities & Art Treasures Act, 1972, the Archaeological Survey has (a) increased substantially the number of Monument Attendants at the Centrally protected monuments, (b) posted policeguards at important monuments and sites, and (c) requested the State Governments to take adequate preventive measures and to strengthen the arrangements for investigation of cases of theft that may • occur.]

ft"] English translation.

Sreshtha Cooperative House Building Society, Delhi

to Questions

42. SHRI F. M. KHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITA-be pleased to state:

(a) whether it is a fact that Government had allotted 5 acres of land to the Sreshtha Cooperative House Building Society, Delhi during 1971;

(b) whether it is also a fact that the said Society has not yet allotted plots to its members; and

(c) if so, by when the Society is likely to allot plots to its members?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KIN-KER); (a) The Delhi Administration allotted 15 acres of land to this society in 1971.

(b) Yes, Sir.

(c) The Society expects to allot plots to its members in about 3 months.

Installation of small size community tubewells

43. SHRI JANARDHANA REDDY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government formulated any scheme to install small size community tubewells for the benefit of the small and marginal farmers in backward areas;

(b) if so, what are the details of the scheme; and

(c) what are the areas to be covered in Andhra Pradesh under the scheme?